

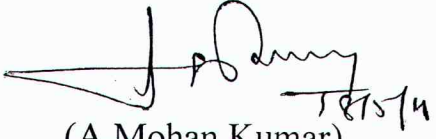
F.No. 27(28)/CESTAT/Admn./2005-Part - II
Customs Excise & Service Tax
Appellate Tribunal
West Block No. 2, R.K. Puram,
New Delhi - 66

Date : 18.05.2018

ORDER

In partial modification of earlier orders and in pursuance of clause 5(10) of the Right to Information Act, 2005, the Hon'ble President, CESTAT is please to appoint the following officers as First Appellate Authority at the benches mentioned against each:

Hon'ble Smt. Archana Wadhwa, Member (J) - CESTAT, Allahabad
Hon'ble Dr. D.M.Mishra, Member (J) - CESTAT, Mumbai
Hon'ble Sh. Ramesh Nair, Member (J) - CESTAT, Ahmedabad
Hon'ble Smt. Rachna Gupta, Member (J) - CESTAT, New Delhi.


(A.Mohan Kumar)
Registrar

Copy to :

1. SPS to Hon'ble President, CESTAT, New Delhi
2. SPS to Hon'ble Smt. Archana Wadhwa, Member (J), CESTAT, Allahabad
3. SPS to Hon'ble Dr. D.M.Mishra, Member (J), CESTAT, Mumbai.
4. SPS to Hon'ble Ramesh Nair, Member (J), CESTAT, Ahmedabad.
5. Hon'ble Smt. Rachna Gupta, Member (J), CESTAT, New Delhi.
6. PA to Hon'ble Registrar, CESTAT, New Delhi.
7. CPIO, CESTAT, Allahabad/Mumbai/Ahmedabad/New Delhi
8. Notice Board/ CESTAT's Website ✓
9. Office copy/ Guard file ✓


Dy. Registrar (Admn.)